

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:223
ANSWERED ON:12.03.2015
BLACKLISTED NGOS
Singh Shri Sushil Kumar

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether a number of Non-Governmental Organisations (NGOs), both Indian and foreign are closely associated with various rural development schemes and if so, the details thereof along with major contribution of such organisations in the field;
- (b) whether a number of NGOs were blacklisted and if so, the details of such NGOs during the last three years and the current year, State/UT-wise;
- (c) whether the Council for Advancement of People's Action and Rural Technology has provided financial assistance to the NGOs blacklisted as well as those under funding restriction category;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the corrective action taken by the Government and the outcome thereof?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI BIRENDER SINGH)

(a) to (e) A Statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No. 223 due for reply on 12.03.2015.

(a) Yes Madam. NGOs are associated in the implementation of National Rural Livelihood Mission (NRLM) and Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA).

NGOs are implementing agencies of Mahila Kisan Sashaktikaran Pariyojna (MKSP) which is a sub-component of NRLM. Details are at Annexure 'I'. Further the initiative of Deen Dayal Upadhaya Grameen Kaushalya Yojana (DDUGKY) of NRLM (the placement linked skill development programme for rural youth) is being implemented in partnership with private sector, public sector and Civil Society Organisations (CSOs). Details are at Annexure -II

In addition, two NGOs have been selected as `NRLM Support Organisations` (NSOs) to provide support in livelihood training to members of community institutions and video based dissemination of good agricultural practices. They are:-

1. PRADAN (Professional Assistance for Development Action)

2. Digital Green Trust CSOs selected by state Government are engaged under MGNREGA Cluster Facilitation Teams to train and mobilise workers and support the Gram Panchayats, Further, CAPART, a registered society under the aegis of Ministry of Rural Development also has the mandate to release funds to NGOs. However, no project has been sanctioned by CAPART to NGOs due to abeyance on funding during last three years and the current year.

(b) Yes, Madam. Details of NGOs blacklisted by CAPART and other agencies reported to CAPART during last three years and the current year, State/UT-wise is enclosed at Annexure 'III' & 'IV' respectively.

(c) No, Madam. CAPART has not provided any financial assistance to the NGOs blacklisted as well as those under funding restriction category during the last three years and the current year.

(d) &(e) In view of (c) above Question does not arise.